

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-8/2017/658 /A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Suchandra Bhattacharjee,
District & Sessions Judge,
Karimganj.

Dated Guwahati the 8th February, 2022.

Sub: **Casual leave.**

Ref:- Your letter No.JKD/2022/707 dated 07.02.2022.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave for five days on 14.02.2022, 17.02.2022, 18.02.2022, 19.02.2022 and 21.02.2022 and restricted holiday on 15.02.2022**, along with station leave permission, with official vehicle, at own cost, from the morning of 12.02.2022 till the morning of 22.02.2022, as prayed for.

The Addl. District & Sessions Judge, FTC, Karimganj and in his absence the next senior most Judicial officer at the station will remain in charge of your office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-8/2017/659/A, dated , 08-02-2022

Copy to :

1. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

Pda